

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 255/97

FRIDAY, THIS THE 14TH DAY OF FEBRUARY, 1997.

C O R A M:

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V. Ananthakrishna Pillai
S/o N. Velayudhan Pillai
Office Superintendent, Grade-II
Executive Engineer's (Doubling) Office,
Southern Railway, Quilon.

..Applicant

By Advocate Mr. V. R. Ramachandran Nair

Vs.

1. Union of India represented by the
General Manager (Personnel);
Southern Railway, Madras.
2. The Chief Engineer (Construction),
Southern Railway, Egmore,
Madras-600 008.
3. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum.

..Respondents

By Advocate Mr. Mathews J. Nedumpara

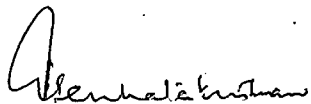
The application having been heard on 14.2.97, the Tribunal
on the same day delivered the following:


O R D E R

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, the learned
counsel for applicant wishes to withdraw the application with liberty
to the applicant to take the matter before appropriate authority.
Granting such liberty to take up the matter before the appropriate
authority, the application is dismissed as withdrawn. There shall be
no order as to costs.

Dated the 14th February, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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